

(c) to (e) Besides manpower rationalisation, the turnaround plan envisaged organizational restructuring under which subsidiaries viz. HMT Machine Tools Limited and HMT Watches Limited have been formed from the machine tools and watch business groups. The Srinagar Watch Factory has been constituted into another subsidiary viz. HMT Chinar Watches Limited. The tractor business group continues with the holding company. Five unviable units were also identified for closure of which four units have already been closed. The company has also been financially restructured through infusion of equity, conversion of loan into equity and waiver of interest. Joint Venture formation has also been envisaged in the turnaround plan.

Consent to draft scheme of BOGL

2325. SHRIMATI CHANDRA KALA PANDEY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government have given their consent to the draft scheme of BOGL as circulated by OA/BIFR;

(b) if not, the reasons therefor;

(c) the status of revival scheme sanctioned by BIFR for National Instruments Limited; and

(d) the action taken by Government to expedite the implementation of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) and (b) In a joint meeting arranged by Operating Agency viz. IDBI on March 16, 2001, the Government had conveyed 'in principle' support for revival of the Company through financial restructuring and fresh infusion of funds. BIFR has not yet circulated a draft rehabilitation scheme.

(c) and (d) The Government has already sanctioned fresh infusion of funds for capital expenditure amounting to Rs. 2 crore, Rs. 16.98 crore for Voluntary Retirement Scheme (VRS), and Government guarantee to the tune of Rs. 4.50 crore for working capital. Assets Sale Committee (ASC) constituted by BIFR is undertaking disposal of surplus land to raise Rs. 13.47 crore as per BIFR scheme. One plot has already been sold for Rs. 4.68 crore.